



MANIPUR GAZETTE

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GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

C O R R I G E N D U M

Imphal, the 2nd February, 2026

No.RRDP/2/2025-DP-DP(A): May kindly read the number of posts in respect of MFS Selection Grade appearing at **Para I(b) of Schedule-I** occurring in this Department's order of even number dated **22nd January, 2026** regarding amendment of the **Manipur Finance Service (1st Amendment) Rules, 2026** as follows:

“b. MFS Selection Grade - 9”

in place of

“b. MFS Selection Grade - 5”

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),
Government of Manipur.